

amount of Rs. 2 lakh as first instalment to motorise 100 traditional craft in Kerala.

(c) Yes, Sir.

(d) A proposal has been received from Government of Kerala to motorise 300 traditional craft during 1987-88 which is under consideration.

#### Use of processed seeds by farmers

5791. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a scientific study has revealed that there is practically no difference between the processed seed and the unprocessed seed of paddy as far as yield/output is concerned;

(b) whether the majority of farmers favour the normal seeds to the processed seeds; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Majority of farmers favour processed seed to the normal seed.

(c) Does not arise.

#### Co-operative credit institutions

5792. SHRI DHARAM PAL SINGH MALIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal under consideration of Union Government to issue guidelines to State Governments to assist the Co-operative Credit institutions to expedite recoveries from the defaulters;

(b) whether Government propose to draw a scheme regarding recovery of loans from small and marginal farmers whose repaying capacity has been eroded and to

rehabilitate them with adequate financial support by writing off, blocking and rephasing the payment of loans for a longer period; and

(c) whether Union Government also propose to evolve a medium range policy relating to recovery of agricultural dues from defaulters as well as to ensure that there is no interference at the State level relating to recovery operations of the cooperative institutions and if so, the details thereof ?

THE MINISTER OF AGRICULTURE (DR. G. S. DHILLON) : (a) The Central Government have been advising the State Governments from time to time expedite recoveries from the loanees so as to create an atmosphere of financial discipline in the cooperative sector.

(b) Arrangements already exist for converting the short term loan into medium term loan in case of loss of crop of 50 per cent or more due to natural calamities.

(c) 'Cooperative Societies' is a State subject and State Governments provide help to the cooperative institutions for recovery of cooperative dues.

#### Writing off crops loan

5793. SHRI DHARAM PAL SINGH MALIK :  
SHRI SUBHASH YADAV :  
SHRI PRAKASH CHANDRA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have any proposal under consideration to remove the discrimination regarding recovery of interest from farmers with estimated produce of over Rs. 5,000 and to extend the conversion facility automatically to all the eligible borrowers without any pre-condition since the damage to crops affects the repaying capacity of all the farmers more or less uniformly;

(b) whether recovery of interest on the principal amount for the particular year in which the crops were damaged would be waived and paid out of the Agriculture